

I, Dr. Singh

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to Chhatisgarh Legislative Assembly (Name of the House)

From 72 Singhsawat Constituency (Name of the Constituency)

I, Ramesh Rishdev son/daughter/wife of Sri Badri Rishdev
village Gopalpur - Tola mauza - Sripur, Raut, PO + PS + V/A - Jarmakhond
Age 43 years, resident of modapur (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal [U] (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>Ramesh Rishdev</u>	<u>AKRPR37410</u>	<u>2011-2012</u>	<u>305,000/-</u>
2.	Spouse <u>Smt. Kanchan Kumari</u>	<u>Nil</u>		
3.	Dependent 1 <u>Yashwant Raj 2 1/2 years</u>	<u>Nil</u>		
4.	Dependent 2 <u>Father, Sri Badri Rishdev</u>	<u>Nil</u>		
5.	Dependent 3 <u>Daughter, Rajkumari 4 1/2 years</u>	<u>Nil</u>		

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>Nil</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>Nil</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>Nil</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>Nil</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>Nil</u>

(5) That I give hereinafter below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse Smt. Kamchan K. - Bhatia Wife	Dependent-1 Yashwantrao (Son) 27 years	Dependent-2 Sri. Badri Rishikesh Father	Dependent-3 Raj Lakshmi ex - out - pass Daughter
(i)	Cash in hand	10,000/-	2,551/-	No'	No'	No'
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	KK - G.B. Bhat Khosla - Rs - 1,134/- S.B. K. K. Khand - Rs - 125,731/- C.B. B. - Madhu Prasad - Rs - 20,159/- C.B. B. - Mumukshu - Rs - 46,898/- S.B. B. - Patna - Rs - 3,28,989/-	S.B. B. - Patna - Rs - 59,630/- Bank of India - Madhu Prasad - Rs - 20,317/-	No'	No'	No'
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	India axis bank - Patna - Rs - 45,000/-	No'	No'	No'	No'
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Loc 902 Patna - Rs - 759,785/- S.B. Life - 02 - Rs - 1,25,000/- (S.A. - 12,50,000/-)	Loc 902 Patna - Rs - 61,768/- S.B. Life - Rs - 1,00,000/- Rs - 39,000/-	Loc 902 Patna - 79,106/-	Loc 902 Patna - 49,178/-	No'
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Loan - Bhatia Bhatia Shabha for purchase of B. S. 202/10	No'	No'	No'	No'
(vi)	Motor Vehicle/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	01/00 BR-93-8/82 - Rs - 2,45,000/- S.B. B. - BR-01 PC - 3003 - Rs - 9,11,530/-	No'	No'	No'	No'
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold chain 3 Bhatia - Rs - 64,000/- Gold Ring 1 Bhatia - Rs - 64,000/-	Gold 4 Bhatia - Rs - 130,500/- Silver 5 Bhatia - Rs - 130,500/-	No'	No'	No'

(vii)	Any other assets such as value of Claims/Interest	Pistal - 01 Riphal - 01 1.40.000/-	Nil	Nil	Nil	Nil
(ix)	Gross Total value	Rs = 25,47,531 = 59	7,12,766	79,106	49,178	Nil

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s) <i>Immovable property in Nepal pur.</i>	<i>Khushra-6248</i>	<i>Khata No- 1658, village Bada-02, Bigha 03 Katha</i>	<i>Nil</i>	<i>Khata No- 2209</i>	<i>Nil</i>
	Survey number(s)	<i>411, 794, 410</i>	<i>Khata No- 6248</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Area (Total measurement in acres)	<i>4-46-Ac</i>	<i>03 Katha</i>	<i>Nil</i>	<i>00-05-00 Katha</i>	<i>Nil</i>
	Whether inherited property (Yes or NO)	<i>Yes</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Date of purchase in case of self acquired property	<i>Nil</i>	<i>17/11/2006</i>	<i>Nil</i>	<i>07.12.11</i>	<i>Nil</i>
	Cost of Land (in case of purchase) at the time of purchase	<i>Nil</i>	<i>Rs 2,83,000/-</i>	<i>Nil</i>	<i>Rs 83,000/-</i>	<i>Nil</i>
	Any Investment on the land by way of development, construction etc.	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Approximate Current market value	<i>Rs 7.75,000/-</i>	<i>Rs 9.50,000/-</i>	<i>Nil</i>	<i>Rs 1,50,000/-</i>	<i>Nil</i>
(ii)	Non-Agricultural Land					
	Location(s)	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Survey number(s)	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Area (Total measurement in sq. ft.)	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Whether inherited property (Yes or NO)	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Date of purchase in case of self acquired property	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Cost of Land (in case of purchase) at the time of purchase	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Any Investment on the land by way of development, construction etc.	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Approximate Current market value	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
(iii)	Commercial Buildings (including apartments)					
	-Location(s)	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	-Survey number(s)	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Built up Area (Total measurement in sq. ft.)	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>

	Whether inherited property (Yes or NO)	Nil	No	No	No	No
	Date of purchase in case of self acquired property	No	No	No	No	No
	Cost of property (in case of purchase) at the time of purchase	No	No	No	No	No
	Any Investment on the property by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Residential Buildings (including apartments, Pucca house etc.) - Location(s) <i>Room</i> - Survey number(s)	<i>Village Gopalpur Tola, 5 miles from via Kurnool</i>	<i>Ch. N. S. Road, Tanjore 4789 Khata 71</i>	No	No	No
	Area (Total measurement in sq. ft.) <i>share</i>	<i>10 Dhur</i>	<i>00-02-06-00</i>	No	No	No
	Built up Area (Total measurement in sq. ft.)	<i>10 Dhur</i>	<i>8K-00-01-00 Kotha</i>	No	No	No
	Whether inherited property (Yes or NO)	<i>Yes</i>	<i>Nil</i>	No	No	No
	Date of purchase in case of self acquired property	<i>Nil</i>	<i>20.02.2008</i>	No	No	No
	Cost of property (in case of purchase) at the time of purchase	<i>Nil</i>	<i>Rs. 255,000/-</i>	No	No	No
	Any Investment on the land by way of development, construction etc.	<i>Nil</i>	<i>Rs 655,000/-</i>	No	No	No
	Approximate Current market value	<i>Rs 02,25,000/-</i>	<i>12,00,000/-</i>	No	No	No
(v)	Others (such as interest in property)	<i>Nil</i>	<i>Nil</i>	No	No	No
(vi)	Total of Current Market Value of (i) to (v) above	<i>10,00,000/-</i>	<i>21,50,000/-</i>	<i>Nil</i>	<i>150,000/-</i>	<i>Nil</i>

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) <i>Bi-har State SC. Co-op. crop marketing society for purchase of Tambo.</i>	<i>Rs. 12,354=34</i>	No	No	No	No
	Name of Bank or FI					
	Amount outstanding					
	Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. <i>Other Bithan Sahibha purchase of 5000 piro</i>	<i>Rs. 04,20,000/-</i>	No	No	No	No
	Name(s)					
	Amount outstanding	No	No	No	No	No
	Nature of loan					

	Any other liability	N/A	N/A	N/A	N/A	N/A
	Grand total of liabilities	Rs. 04,32,354/-	N/A	N/A	N/A	N/A
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of water	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of electricity	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of telephones/mobiles	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with government transport (including aircrafts and helicopters)	N/A	N/A	N/A	N/A	N/A
	Income Tax Dues	PAN AKRPR97410	N/A	N/A	N/A	N/A
	Wealth Tax Dues		N/A	N/A	N/A	N/A
	Service Tax Dues		N/A	N/A	N/A	N/A
	Municipal/Property Tax Dues		N/A	N/A	N/A	N/A
	Sales Tax Dues		N/A	N/A	N/A	N/A
	Any other dues		N/A	N/A	N/A	N/A
	Grand total of all Govt. dues		N/A	N/A	N/A	N/A

(7) Details of profession or occupation:

a. Self.....M...A...

b. Spouse...Bikash mitra son Rande G.P. [Kumarkhand]

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)
M.A. (Phil) from T.P. College Madhupur - under B.N.M. University - Madhupur.
2000 - 2003

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Ramesh Rishidev
2.	Full postal address	mauze. Sripur. Tola. Gopalpur. Vishwanath Khari Dt. - Madhupur
3.	Number and Name of the constituency and state	72- Singhaishwar - Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Janta dal - U -
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N/A

(c) Total number of Pending cases where the court (s) have taken cognizance		Nil				
5. PAN of	AKRPR 9741 C	Year for which last Income Tax Return filed	2011-2012			
(a) Candidate	No	Total Income	305,000/- 19 th 2013			
(b) Spouse	No					
(c) Dependents	No					
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	Rs. 25,47,533/-	Rs. 7,12,766/-	Rs. 79,106/-	Rs. 49,178/-	No
B.	Immovable Asset	04-46 AC	02.05.06/20	No	Land 00-03/20 No. 00	No
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	No	Rs. 538,000/-	No	83,000/-	No
(ii)	Approximate Current Market Price of Asset (Total Value)	Rs. 10,00,000/-	Rs. 17,50,000/-	No	Rs. 150,000/-	No
7. Liabilities						
(i)	Government dues (Total)	Rs. 04,32,354/-	No	No	No	No
(ii)	Loans from Bank, Financial Institutions and others (Total)	No	No	No	No	No
8. Highest educational qualification: M.A [Phil] from T.P. College madhapura - under B.N.M. uni- versity - madhapura (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.) 7 th 2009 - 2009						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at, patna this the 21 day of January 2013.

20/10/2013
DEPONENT

-
- Note: 1. Affidavit should be filed latest by 3.00 P.M. on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.